

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 120
(IB)-344(PB)/2019

IN THE MATTER OF:

Indiabulls Consumer Finance Ltd. Applicant/petitioner

v.

M/s. Manya Foods Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 01.03.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant -

For the Respondent -

ORDER

Ld. Counsel for the petitioner seeks time to file service affidavit.

List for further consideration on 03.04.2019.

Sd/-

(S.K MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

01.03.2019
Ritu Sharma